

THE GAUHATI HIGH COURT AT GUWAHATI
THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL (PRADESH)

NOTIFICATION

Dated Guwahati the 7th August, 2015

No.HC.VII-08/2015/ 3803 /A. Shri Manwar Ali, Additional District and Sessions Judge, Udalguri, is transferred and posted as Additional District and Sessions Judge, Dhubri, vice Shri Prasanta Buragohain already transferred.

Shri Ali will hand over charge of his Court and Office to the District and Sessions Judge, Udalguri and proceed to join at his new place of posting immediately.

No.HC.VII-08/2015/ 3804 /A. Shri Amir Uddin Ahmed, Presiding Officer, Labour Court, Dibrugarh, is transferred and posted as Additional District and Sessions Judge, Golaghat, vice Smti Indira Barman already transferred.

In anticipation of his release by the Govt., Shri Ahmed will hand over charge of his Court and Office to the Presiding Officer, Industrial Tribunal, Dibrugarh and proceed to join his new assignment immediately.

The Presiding Officer, Industrial Tribunal, Dibrugarh will remain in-charge of the Labour Court, Dibrugarh until further orders.

No.HC.VII-08/2015/ 3805 /A. In exercise of the powers conferred under Sub-Section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officer, as Addl. District and Sessions Judge of the Sessions Division with Head-quarters as shown below against his name to exercise such power within the local limits of jurisdiction with effect from the date of assuming charge as such:-

Sl. No.	Name of the Officers	Sessions Divisions	Head-quarters/ Station
1.	Shri Amir Uddin Ahmed	Golaghat	Golaghat

No.HC.VII-08/2015/ 3806 /A. On promotion from Grade-III to Grade-II of the Assam Judicial Service, vide High Court's Notification No. HC.VII-82/2015/2933/A dated 07.07.2015, the following Officers are transferred and posted as below with effect from the date of their taking over charge as such. They will draw usual scale of pay and other allowances as admissible under the Rules. They will be on officiation as per the Assam Judicial Service Rules, 2003

Sl. No.	Name of the Officers	Designation and place of posting	Head-quarters/ Station
1.	Shri Nur Muhammad Abdullah Ahmed Mr.	Additional Chief Judicial Magistrate, Lakhimpur, North Lakhimpur, vice Shri Mukul Chetia already posted at the same station.	North Lakhimpur

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2.	Shri Narayan Kuri	Additional Chief Judicial Magistrate, Dhemaji, vice Shri Rajneesh Bora already transferred.	Dhemaji
3.	Shri Nilkamal Das	Additional Chief Judicial Magistrate, Udalguri, vice Smti Gitali Rabha already posted at the same station.	Udalguri
4.	Shri Nisanta Goswami	Additional Chief Judicial Magistrate, Golaghat, vice Shri Joydev Koch already transferred.	Golaghat
5.	Shri Abdul Kader	Additional Chief Judicial Magistrate, Kokrajhar, vice Shri Rajesh Kumar Todi already transferred.	Kokrajhar

No.HC.VII-08/2015/ 3807 /A. In exercise of the powers conferred under Sub-Section (2) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers, who have been promoted to Grade-II of the Assam Judicial Service as Additional Chief Judicial Magistrate of the districts with Head-quarters as shown below against their names with effect from the date of taking over charge as such :-

Sl. No.	Name of the Officers	District	Head-quarters/ Station
1.	Shri Nur Muhammad Abdullah Ahmed Mr.	Lakhimpur	North Lakhimpur
2.	Shri Narayan Kuri	Dhemaji	Dhemaji
3.	Shri Nilkamal Das	Udalguri	Udalguri
4.	Shri Nisanta Goswami	Golaghat	Golaghat
5.	Shri Abdul Kader	Kokrajhar	Kokrajhar

No.HC.VII-08/2015/ 3808 /A. Shri Kiran Lal Baishnab, Sub-Divisional Judicial Magistrate (S), Cachar, Silchar, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Margherita, vice Shri Nisanta Goswami transferred on promotion to Grade-II of the Assam Judicial Service.

Shri Baishnab will hand over charge of his Court and Office to the Chief Judicial Magistrate, Cachar, Silchar and proceed to join his new assignment immediately.

No.HC.VII-08/2015/ 3809 /A. Shri Anup Khanal, Sub-Divisional Judicial Magistrate (S), No.1, Kamrup (M), Guwahati, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Abhayapuri, vice Shri Abdul Kader transferred on promotion to Grade-II of the Assam Judicial Service.

Shri Khanal will hand over charge of his Court and Office to the Chief Judicial Magistrate, Kamrup (M), Guwahati and proceed to join his new assignment immediately.

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No.HC.VII-08/2015/ 3810 /A. Shri Ankur Bhuyan, Sub-Divisional Judicial Magistrate (S), Morigaon, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Dhakuakhana, vice Shri Nur Muhammad Abdullah Ahmed Mr. transferred on promotion to Grade-II of the Assam Judicial Service.

Shri Bhuyan will hand over charge of his Court and Office to the Chief Judicial Magistrate, Morigaon and proceed to join his new assignment immediately.

No.HC.VII-08/2015/ 3811 /A. Shri Nayan Jyoti Dutta, Sub-Divisional Judicial Magistrate (S), Golaghat, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Nazira, vice Shri Narayan Kuri transferred on promotion to Grade-II of the Assam Judicial Service.

Shri Dutta will hand over charge of his Court and Office to the Chief Judicial Magistrate, Golaghat and proceed to join his new assignment immediately.

By Order,
Sd/- M.A. Ali,

REGISTRAR (VIGILANCE)

Dated 07.08.2015

Memo No. HC.VII-08/2015/ 3812 - 3845 /A.

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati. He is requested to release Shri Amir Uddin Ahmed from the post of Presiding Officer, Labour Court, Dibrugarh and invest him with the power of Additional District Judge
2. The Secretary to the Govt. of Assam, Labour & Employment Department, Dispur, Guwahati for information and necessary action
3. The Principal Accountant General, Assam, Maidamgaon, Beltola, Guwahati
4. The District and Sessions Judge, _____
5. The Principal Judge, Family Court, NO.I & II, Kamrup (M), Guwahati/ Cachar, Silchar
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
8. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup (M), Guwahati
9. The Special Judge, Assam, Guwahati
10. The Special Judge, CBI, Assam, Guwahati
11. The Member- Secretary, Assam State Legal Services Authority, Guwahati
12. The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar
13. The Special Judge, Addl. CBI Court, NO.1,2 & 3 Assam, Chandmari, Guwahati
14. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati
15. Shri Manwar Ali, Additional District and Sessions Judge, Udalguri
16. Shri Amir Uddin Ahmed, Presiding Officer, Labour Court, Dibrugarh
17. The Joint Registrar (_____), Gauhati High Court, Guwahati

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18. Shri Nur Muhammad Abdullah Ahmed Mr., Sub-Divisional Judicial Magistrate (M), Dhakuakhana. He will hand over charge of his Court and Office to the Munsiff-cum-Judicial Magistrate, 1st Class, Dhakuakhana and proceed to join his new assignment immediately
19. Shri Narayan Kuri, Sub-Divisional Judicial Magistrate (M), Nazira. He will hand over charge of his Court and Office to the Munsiff-cum-Judicial Magistrate, 1st Class, Nazira and proceed to join his new assignment immediately
20. Shri Nilkamal Das, Deputy Registrar (Bench), Gauhati High Court, Guwahati. He will hand over charge of his Office to the Joint Registrar (Recruitment), Gauhati High Court, Guwahati and proceed to join his new assignment immediately
21. Shri Nisanta Goswami, Sub-Divisional Judicial Magistrate (M), Margherita. He will hand over charge of his Court and Office to the Munsiff-cum-Judicial Magistrate, 1st Class, Margherita and proceed to join his new assignment immediately
22. Shri Abdul Kader, Sub-Divisional Judicial Magistrate (M), Abhayapuri. He will hand over charge of his Court and Office to the Munsiff-cum-Judicial Magistrate, 1st Class, Abhayapuri and proceed to join his new assignment immediately
23. Shri Kiran Lal Baishnab, Sub-Divisional Judicial Magistrate (S), Cachar, Silchar
24. Shri Anup Khanal, Sub-Divisional Judicial Magistrate (S), No.1, Kamrup (M), Guwahati
25. Shri Ankur Bhuyan, Sub-Divisional Judicial Magistrate (S), Morigaon
26. Shri Nayan Jyoti Dutta, Sub-Divisional Judicial Magistrate (S), Golaghat
27. The Deputy Registrar (_____), Gauhati High Court, Guwahati
28. The Assistant Registrar (_____), Gauhati High Court, Guwahati
29. The Administrative Officer, Judicial Academy, Assam, Guwahati, Gauhati High Court, Guwahati.
30. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati
31. The Administrative Officer (J) (_____), Gauhati High Court, Guwahati
- ✓ 32. The Systems Analyst, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
33. The C.A. to Registrar General/ Registrar (Vigilance)/ Registrar (Admn.)/ Registrar (Judicial), Gauhati High Court, Guwahati
34. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette

W.D.S.
REGISTRAR (VIGILANCE)

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7/9/2015